

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

ELEVENTH REPORT

(Presented on 26.2.1992)

The Business Advisory Committee held a sitting on Tuesday, the 25th February, 1992.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- | | |
|---|--|
| (1) Discussion on the Resolution seeking approval for the continuance in force of the Proclamation issued by the President on 18 July, 1990, in respect of Jammu & Kashmir. | 3 hours |
| (2) Discussion on the Resolution seeking approval of the Proclamation issued by the President on 7 January, 1992, under Article 356 of the Constitution, in relation to the State of Manipur. | 1½ hours |
| (3) Discussion on the Motion of thanks on the President's Address. | 12 hours |
| | [Discussion to commence on 27 February and continue on 28 February, 3 and 4 March, 1992.
Prime Minister might reply on 5 March, 1992] |
| (4) The Destructive Insects and Pests (Amendment and Validation) Bill, 1992. (Replacing the Ordinance)
(Consideration and passing) | 1 hour |
| (5) The Public Liability Insurance (Amendment) Bill, 1992. (Replacing the Ordinance)
(Consideration and passing) | 1 hour |
| (6) General discussion on the Railway Budget for 1992-93. | 10 hours |
| | [Discussion to commence on 5 March and continue on 6, 9 and 10 March, 1992.
The Minister of Railways might reply on 10 March, 1992] |

3. The Committee also recommend that the sitting fixed for Thursday, the 16th April, 1992 may be cancelled.

4. The Committee further recommend that in order to provide sufficient time for completion of urgent financial business —

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions might be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion might be put down in a week and discussions under Rule 193 or No-Day-Yet-Named Motions might be allowed only on very important subjects till the disposal of financial business.

NEW DELHI;
February 25, 1992

Phalguna 6, 1913 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.